

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 57/TT/2013

Date: 26.7.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400KV D/C Navasari-New Mumbai (Boisar) {cut off point of WRTS-II portion only} {part of 400 KV Navasari-Boisar TL} along with respective bays at Navsari GIS SS associated with Regional System of MUNDRA UMPP (Interconnection with Vapi-Navi Mumbai line along with associated bays at Vapi SS interim contingency arrangement for the period from DOCO to 31.03.2014

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 26.8.2013:-

1. Supporting documents for Interest rate and repayment schedule for "Proposed Loan 12-13" @ 8.85%;
2. Detailed computation of interest (to be capitalised and charged to P&L A/C) along with apportionment of IDC and IEDC to various assets covered under MUNDRA UMPP TS in Western Region, along with the soft copy;
3. Detailed computation of the apportionment of the IDC and total overheads between various elements of the assets given in Form-5B;
4. Revised Cost Estimate (RCE);
5. Management/ Auditor's certificates for the assets as per Actual/Revised Anticipated DOCO, as the case may be, and Tariff forms (Form-1, Form-5D, Form-6 Form-13 and Form-13B) along with supporting documents for interest rate and repayment schedule, if assets covered in the current petition have not been commissioned on the given date.

Yours faithfully,

Sd/-
(P.K. Sinha)
Assistant Chief (Legal)